

**HIGH COURT OF MANIPUR
AT IMPHAL**

CORRIGENDUM

Imphal, the 23rd November, 2021

No. HCM/MJS/T-1/92-Estt./ : In continuation of the Order dated 22nd November, 2021 regarding transfer and posting of Manipur Judicial Service, Grade-II & III Officers, the following corrigendum is hereby issued with immediate effect:

"JMFC-cum-Civil Judge, Jr. Divn., Kakching & OSD to Hon'ble The Chief Justice, High Court of Manipur " appearing in Sl. No. 12 should be read as "***JMFC-cum-Civil Judge, Jr. Divn., Kakching & OSD to assist the Juvenile Justice committee, Rule Committees and to perform other duties assigned from time to time by the Hon'ble High Court***"

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/T-1/92-Estt./ *99204-24* Imphal, the 23rd November, 2021

Copy to:-

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner Law, Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges.
4. Member Secretary, MASLSA.
5. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P); High Court of Manipur.
6. The CPC, High Court of Manipur for uploading on the website.
7. The Director, Management Information System (MIS), Govt. of Manipur.
8. The Joint Director, Manipur Judicial Academy.
9. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
10. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)
11. All the Deputy Registrars, High Court of Manipur.
12. Person Concerned.
13. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
17. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
18. The Private Secretary to the Director, Manipur Judicial Academy.
19. The Private Secretary to Registrar General. High Court of Manipur.
20. The Superintendent (Estt. II), High Court of Manipur.
21. The Guard File/Notice Board/Concerned File.

23/11/2021

REGISTRAR GENERAL
HIGH COURT OF MANIPUR